

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923 New Delhi

Petition No. 257/2010

Date: 05.11.2013

To,

The Sr. Manager (Comml.)
Pragati Power Corporation Ltd.
Himadri,
Rajghat Power House Complex,
Rajghat, New Delhi- 02

Sir,

**Subject: Petition No. 257/2010: Determination of Tariff for Pragati-III (1371
 MW CCCP)**

With reference to the above mentioned subject, I am directed to request you to furnish the revised forms duly certified by the auditor as and when the actual COD of the Unit/Generating station is declared.

Further action in this matter will be taken on receipt of the above information / clarification.

Yours faithfully,

Sd/-
(B. Sreekumar)
Deputy Chief (Law)